

(c) the facts in this regard;

(d) whether the Government have conducted any inquiry; and

(e) if so, the action taken by the Government in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY (SHRIMATI KRISHNA SAHI): (a) Yes, Sir.

(b) The complaints relate to proposed purchase of DG Sets, recruitment of Staff, theft in Delhi Grinding Unit etc.

(c) Although letter of intent has been issued, no final detailed order has been placed for purchase of DG Sets. The Company has not spent money in this regard.

The Company has clarified that due procedure has been followed in the recruitment of staff.

With regard to theft in Delhi Grinding Unit, FIR has been filed and the services of the concerned official have been terminated. The Management has also terminated the contract with the transporter whose truck was involved in the incident.

Some other complaints relating to day-to-day administrative matters of CCI have also been received.

(d) and (e). The matter is under consideration of the Govt.

#### **Electricity Connections to Jhuggi-Jhompri Clusters**

4075. SHRI ATAL BIHARI VAJPAYEE: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Government propose to supply electricity connections to Jhuggi-Jhompri clusters of Delhi;

(b) if so, the details thereof;

(c) the number of Jhuggi-Jhompri clusters proposed to be covered; and

(d) the time by which the electrification of Jhuggi-Jhompri clusters is likely to be completed?

THE MINISTER OF STATE OF THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON): (a) to (d). According to Delhi Electric Supply Undertaking there is no scheme under which individual electric connection could be given to JJ Clusters that have come up in Delhi. However, the Slum Wing of the MCD has reported that electricity connections are to be provided purely on experimental basis in two JJ Clusters. The estimated cost per jhuggi household has been worked out as Rs. 1450/- which the beneficiary has to pay for obtaining electricity connection. The completion of the work in these clusters would depend upon the response from the JJ dwellers of these two clusters and their societies.

[Translation]

#### **Development of Handloom Weavers**

4076. SHRI NITISH KUMAR:  
 PROF. UMMAREDDY  
 VENKATESWARLU:  
 DR. MAHADEEPAK SINGH  
 SHAKYA:  
 DR. D. VENKATESWARA  
 RAO:  
 SHRI PARASRAM BHARD-  
 WAJ:  
 SHRI MANIKRAO HODLYA  
 GAVIT:

SHRI BAPU HARI CHAURE: [English]

Will the Minister of TEXTILES be pleased to state:

(a) whether the Government have taken any decision to set up 100 area based projects' during the Eighth Five Year Plan for improving the condition of handloom weavers;

(b) if so, the detailed outlines of such projects;

(c) the number of such projects proposed to be set up during 1993-94, location-wise;

(d) whether the Union Government propose to set up such projects in Andhra Pradesh, Bihar and Uttar Pradesh during the Eighth Five Year Plan; and

(e) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI G. VENKAT SWAMY): (a) Yes, Sir. During VIII Plan about 100 area based projects are proposed to be set up under Project Package Scheme.

(b) Under the Project Package Scheme, the State Government are required to formulate comprehensive need based projects having one or more of the following objectives namely, benefit a particular area, benefit a particular target group and, or develop a particular product.

(c) No such target has been fixed.

(d) and (e). Yes, Sir. Sanction of projects would be subject to receipt of comprehensive and viable proposals from the State Government.

**Project for Acquiring 'Lysate' from Horse Shoe Crab**

4077. SHRI RAM KAPSE: Will the PRIME MINISTER be pleased to state:

(a) the steps taken to further the project for acquiring 'Lysate' from Horse Shoe Crab on East Coast of India as undertaken by the National Institute of Oceanography, Goa; and

(b) the present status of the project?

THE MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT) AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI RANGARAJAN KUMARAMANGALAM): (a) and (b). The technique for preparation of Lysate from the Indian horse-shoe crab has been standardized by National Institute of Oceanography, Goa and a patent filed. Steps to further study certain aspects relating to Lysate, such as seasonability, sensibility and quality, have been initiated in collaboration with the Directorate of Fisheries, Government of Orissa with the financial support from the Department of Biotechnology.

**Construction of Flats for Safai Karamcharis**

4078. SHRI AMAR ROY PRADHAN: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Government propose to construct Government quarters for Safai Karamcharis of Municipal Corporation of Delhi;

(b) if so, the details thereof; and